

being eligible for increased personal pay) will continue to receive Rs. 162/8/- per month which comprises of:

Rs. 75/- as pay.

Rs. 25/- as Dearness pay.

Rs. 25/- as Dearness Allowance.

Rs. 20/- House Rent Allowance.

Rs. 12/8 Compensatory (city) Allowance.

and Rs. 5/- as personal pay.

(b) Does not arise.

#### RESEARCH SCHOLARS

\*588. **Shri S. C. Singhal:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of research workers in the National Laboratories under the Council of Scientific and Industrial Research; and

(b) the procedure adopted for the approval of their researches?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) 652.

(b) Research proposals or the schemes submitted by the Research Workers are referred to Expert Committees of the Council. They are then placed before the Board of Scientific and Industrial Research along with the opinion of the Expert Committees.

The recommendations of the Board are then placed before the Governing Body of the Council which usually accepts the recommendations of the Board as regards funds to be provided and other conditions that may be attached for the grant of funds.

#### MODERNISATION OF INSPECTION METHODS

\*590. **Ch. Raghbir Singh:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a team of two technical officers has been sent abroad to study the modern system of Inspection Methods;

(b) if so, the names of those officers and the countries which they have visited so far; and

(c) the estimated expenditure incurred on them so far?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Yes, a team of two military technical officers was sent abroad in November, 1953 for six months to study modern Inspection Methods.

(b) The officers deputed were—

(i) Col. J. R. Samson, Engrs.

(ii) Lt. Col. R. B. Ghose, Arty.

They visited United Kingdom, Switzerland and Sweden. In addition, Col. J. R. Samson also visited Belgium. Both these officers are now back in India.

(c) The expenditure incurred was about Rs. 14,000/-.

#### GRANTS AND LOANS TO STATE GOVERNMENTS

\*595. **Pandit Munishwar Datt Upadhyay:** Will the Minister of Finance be pleased to state:

(a) by what time the State Governments are required to submit their schemes and demands for grants and loans from the Central Government;

(b) the time generally taken by the Central Government to dispose of such requests from States;

(c) the schemes or requests for grants or loans from the States which remained pending with the Central Government for over six months during the last three years; and

(d) the schemes of the U.P. Government for grants and loans which are at present pending with the Government of India and by what time they are likely to be sanctioned?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) Specific dates for the receipt from State Governments of their schemes and demands for grants and loans have been fixed only in respect of certain schemes. These